

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.221
TO BE ANSWERED ON 21ST JULY 2023

CHANGE IN NUMBER OF NFSA CARD HOLDERS IN ANDHRA PRADESH

221 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has taken note of the fact that there has been drastic arbitrary changes in the number of NFSA Card Holders in the State of Andhra Pradesh due to which the real beneficiaries/intended beneficiaries are kept out from the NFS Act and deprived from getting foodgrains from Fair Price Shops;
- (b) if so, details thereof including number of complaints received in this regard, district-wise from the State of Andhra Pradesh;
- (c) whether Government has taken any stern action in this regard;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): As per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of ineligible/ duplicate ration cards and inclusion of eligible beneficiaries/households are the responsibilities of concerned State/UT Government. States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/ suspended. Further, States/UTs regularly issue new ration cards to the eligible households/beneficiaries in place of cancelled ration cards within ceiling limit of the National Food Security Act (NFSA). Accordingly, the concerned State/UT identify the eligible beneficiaries and inform the Central Government for any change in the number of beneficiaries within the ceiling limit of the National Food Security Act (NFSA).

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Accordingly, as per the ceiling limit of NFSA for the State of Andhra Pradesh, 2.68 crore NFSA beneficiaries were identified by State Government who are getting food grains from Fair Price Shops.

(b) to (e): No such complaint was received in respect of the State Government of Andhra Pradesh.
